

**STATEMENT-II**

*Provisional estimates of Infant Mortality Rate (IMR) for the period 1992-94 for Smaller States/UTs*

Smaller States and Union Territories	IMR for 1992-93
1. Arunachal Pradesh	63
2. Goa	14
3. Jammu & Kashmir	NA
4. Manipur	23
5. Meghalaya	49
6. Mizoram	NA
7. Nagaland	6
8. Sikkim	37
9. Tripura	43
<b>Union Territories</b>	
1. A & N Islands	30
2. Chandigarh	32
3. Dadra & Nagar Haveli	78
4. Daman & Diu	43
5. Delhi	43
6. Lakshadweep	27
7. Pondicherry	31

N.A. - Not Available

**Super Bazar**

1439. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether any steps have been taken to provide a professional management to the Super Bazar;

(b) whether any assessment, if any, of the benefits derived from the part decentralisation of the Super Bazar has been made; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (DEPARTMENT OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION SYSTEM) (SHRI VENOD SHARMA) : (a) In the Board of Management of the Super Bazar, three ex-officio senior officers are nominated by

the Government, who provide some sort of professionalisation in management in the decision making area. It has been reported by Super Bazar that in areas like computerisation where there is greater need of professionalisation, services of professional consultants are hired. This apart, services of experienced chartered accountants are utilised for management guidance during the course of audit.

(b) and (c) It has been reported by the Super Bazar that for ensuring effective and timely supply of a wide range of consumer goods to their 150 branches, six regional distribution centres (RDCs) have been established. It has also been reported that internal assessment of the working of the RDCs reveals that this system has helped in regular and timely supply of assorted items to their retail outlets to meet the growing demand of the consumers.

**Assistance for irrigation projects**

1440. SHRI BOLLA BULLI RAMAIAH : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government of Andhra Pradesh has sought financial assistance for their irrigation projects from the Union Government recently;

(b) if so, the details thereof; and

(c) the steps taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) : (a) No, Sir.

(b) and (c) Do not arise.

[Translation]

**Installation of tubewells**

1441. SHRI N.J. RATHVA : Will the Minister of WATER RESOURCES be pleased to state :

(a) the details of assistance received from the World Bank for installation of the tubewells during the last three years, State-wise; and

(b) the number of tubewells installed during the above period, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) : (a) and (b) Two tubewell Projects with World Bank assistance were under implementation during the last three years, in Bihar and West Bengal. A statement indicating the details of assistance received from the World Bank for installation of tubewells and number of tubewells installed/energised during the last three years, in both the States, is enclosed.